

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 276 of 2015 &
IA No. 444 of 2015**

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

West Bengal State Electricity Distribution Company Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Singh Chaudhuri
Mr. Avijeet Lala
Ms. M.L. Shri Bhatnagar

Counsel for the Respondent(s) : Mr. Nikhil Nayyar, Mr. Dhananjay Baijal
Mr. N. Sai Vinod for R-1
Mr. M.Y. Deshmukh for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **24.08.2016**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps